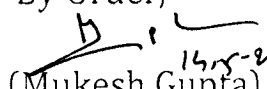


F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.05.2024

ORDER

The hearing of Service Tax Appeal No. 30309 of 2019 (K. Ramachandra Rao Transmission & Projects Pvt. Ltd.) issued by Order No. 62 of 2024 will take place by **virtual mode**.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Ms. Hemambika R. Priya, Hon'ble Member (Technical), CESTAT, New Delhi.
3. SPS to Mr. A. K. Jyotishi, Hon'ble Member (Technical), CESTAT, Hyderabad.
4. Deputy Registrar, CESTAT, Hyderabad (with request to issue e-hearing notice to the parties and e-hearing cause list).
5. Bar Association, CESTAT, Hyderabad.
6. Commissioner (AR), CESTAT, Hyderabad.
7. Website/Guard File/Office Copy/Notice Board.